IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

22. **IA-1607/2024 in C.P.(IB)/3394(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Wintry Engineering & Chemicals Private Limited
Vs.
Rushabh Lifestyle Private Limited

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Krushi Shah i/b Mr. Yahya Batatawala, Ld. Counsel for the Applicant in IA-1607/2024 present.

2. Because of the network issue, the soft copy of the Application is not opening and the Counsel is not ready with the hard copy. In that view, matter is adjourned.

3. List this matter on **17.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

08.04.2024/pvs